

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

OA No. 556 of 1995

Thursday, this the 8th day of August, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. Indo Norwegian Project Employees Association,
Regd. No.112 of 1970, Ernakulam
through its General Secretary, K.K. Krishnan,
S/o Kannan, Residing at H.No.38/1320,
Gandhi Nagar, Kochi-20
 2. P.A. Viswanathan, S/o Andy
Slip way Worker,
Integrated Fisheries Project, Kochi-16
Residing at Polakulath House,
Nayarambalam Post.
 3. N.K. Chandrappan, S/o Karuppan,
Junior Deck Hand,
Integrated Fisheries Project, Kochi-16
Residing at Naduthuruthil House,
Panangad, Kochi-13
- .. Applicants

By Advocate Mr. T.C. Govindaswamy

Versus

1. Union of India through the Secretary,
Government of India,
Ministry of Agriculture,
Krishi Manthralaya, New Delhi.
 2. Joint Secretary,
Fisheries Department,
Krishi Bhavan, New Delhi.
 3. The Director,
Integrated Fisheries Project, Kochi-16
 4. Regional Labour Commissioner (C),
Kalathiparambil Road, Kochi-16
- .. Respondents

By Advocate Mr. James Kurian, ACGSC

The application having been heard on 8th August 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants seek a declaration that they are entitled to
receive "productivity linked bonus" like other Central

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Government employees working in Commercial and Production Oriented Sectors.

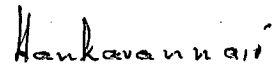
2. A fact adjudication is necessary to determine the issue raised and this is a case to be dealt with by 4th respondent, in the light of the decision in R.K. Panda & Ors Vs. Steel Authority of India Ltd. & Ors [(1994) 5 SCC 304]. Applicants are permitted to move 4th respondent and upon such motion being made, 4th respondent will proceed in accordance with Section 12 of the Industrial Disputes Act.

3. We allow the application to the extent indicated hereinbefore. Parties will suffer their costs.

Dated the 8th August, 1996



P V VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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